

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2650

ANSWERED ON:05.08.2015

Duplicate Teachers

Nimmala Shri Kristappa

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) (a) whether the Government is aware of the news report that over 50,000 faculties i.e. duplicate teachers figured on the rolls of more than one institution in engineering colleges;
- (b) if so, the details thereof, State-wise and the reaction of the Government thereto;
- (c) whether the All India Council for Technical Education (AICTE) has taken any steps on the issue to ensure presence of adequate number of faculties in all the engineering colleges in the country and if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) & (b): Yes, Madam. The Government is aware of such a report published in a newspaper. It was found that duplication of names of faculty in the database has occurred due to movement of faculty from one institution to other and non-updation of the data of the outgoing/incoming faculty by the respective institutions; and also due to some institutions submitting false information to maintain zero deficiency to obtain approval/expansion in the existing courses and additional courses. The data shows that the average percentage of duplicate faculty is 1.76%. The State wise details of duplicate faculty in the AICTE approved institutes are at Annexure.

(c) & (d): In order to address this issue, AICTE has been taking the following steps:

- i. Updating the faculty details on its web portal with the PAN/AADHAR card of the individuals.
- ii. At the time of grant of approval for establishment of the new institutions, physical verification of the faculty is conducted by the Visiting Committee.
- iii. From the 2nd year onwards, the institutions are granted extension of approval on the basis of the mandatory self disclosure and an affidavit submitted to AICTE.
- iv. In case, any institute fails to adhere to norms laid down for "Faculty Requirements and Cadre Ratio", appropriate action is initiated against the defaulting institution as prescribed in the Approval Process Handbook, which includes withdrawal of approval.

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